

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

18.

C.P.(IB)/652(MB)/2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.11.2022

NAME OF THE PARTIES: Fine Dine Ventures Private Limited

SECTION: 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Ms. Geeta Lundwani, Ld. Counsel for the Corporate Applicant present.
Mr. Vivek Chavhan i/b Adv Ojas Deolankar, Ld. Counsel for the Objector present.
2. Hard copy of the Petition is not available in the Court. The Counsel for the Petitioner is to ensure that hard copy of the Petition is available for the Bench on the next date of hearing.
3. Counsel appearing for the Objector is directed to file Application if he has any objection in the matter.
4. List this matter on 04.01.2023.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)